

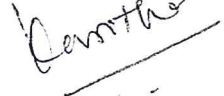
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/366/2018
PETITION NUMBER : CP/628/ (IB)/2017
NAME OF THE PETITIONER(S) : KAVITHA SURANA
NAME OF THE RESPONDENT(S) : ROYAL SPLENDOUR DEVELOPERS PVT LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	Kanitha Surana	Resolution Professional	
----	----------------	-------------------------	--

ORDER

Resolution Professional present and made submissions. Heard. **Order is reserved.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)